

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 820 of 2020

IN THE MATTER OF:

Dhan Prakash Gupta

...Appellant

Versus

Daehsan Trading India Pvt. Ltd.

...Respondent

Present: -

For Appellant: Ms. Ekta Choudhary, Advocate.

For Respondent: Mr. Anant A. Pavgi (Caveator)

Ms. Yajura RV (Caveator)

ORDER
(Virtual Mode)

15.04.2021 Heard Learned Counsel for the Respondent. Also heard
Learned Counsel for the Appellant in Rejoinder.

Order is reserved.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ nn./